CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI PRINCIPAL BENCH, COURT NO. 1

EXCISE MISCELLANEOUS APPLICATION NO.50569 OF 2021 EXCISE MISCELLANEOUS APPLICATION NO.50037 OF 2025 IN EXCISE APPEAL NO. 51809 OF 2021

MAHESH VERMA Appellant

Vs.

PRINCIPAL COMMISSIONER, CGST & CENTRAL EXCISE -BHOPAL

Respondent

Appearance:

Present for the Appellant: Shri Jitin Singhal, Advocate

Present for the Respondent: Shri Rakesh Agarwal, Authorised Representative

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

Date of Hearing: 12/02/2025

ORDER

Learned authorized representative has sought an adjournment on ground of illness. List on **April 08, 2025.**

(JUSTICE DILIP GUPTA)
PRESIDENT

(HEMAMBIKA R. PRIYA) MEMBER (TECHNICAL)

Archana